GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 4159 TO BE ANSWERED ON MARCH 19, 2020

NUPF

NO. 4159. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the participatory mechanism conducted while framing Draft National Urban Policy Framework (NUPF);
- (b) the details of public consultations conducted while framing of NUPF, State-wise;
- (c) the number of public comments received while the survey of Draft National Urban Policy Framework (NUPF) was open; and
- (d) the details of the mechanism used to invite public comments?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d) In order to draft the National Urban Policy Framework (NUPF), a Committee under the Chairmanship of Dr. Sameer Sharma, then Additional Secretary, Ministry of Housing & Urban Affairs (MoHUA) was constituted on 3rd October, 2017.

The Terms of Reference of the said Committee, inter alia, were to outline the draft policy in consultation with all stakeholders keeping in view the challenges due to rapid urbanization in the country. The draft NUPF, formulated by the said Committee, was hosted on public domain on 6th February, 2019 for wider consultations up to 31st May, 2019.

A total of 285 responses were received and the feedback so received have been analysed and compiled. The compilation has been done for all the six parameters as sought for in the feedback format and as per the categories of persons who submitted the feedback viz. citizens, academicians and private companies/start-ups etc. The compiled formats along with feedback received have been furnished to the Committee. The Committee after considering the feedback has submitted its final report to MoHUA on 11th March, 2020.
